

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Hon'ble Shir Justice S.C.Mathur, Chairman  
Hon'ble Shri P.T.Thiruvengadam, Member(A)

New Delhi, this 29th day of May, 1995

(A)

C.P.No.361/94 in T.A.No.23/91

Shri Charan Singh & Ors.  
c/o Shri Raghav Ram  
s/o Shri Ramdev  
Rampur, Baraili Doubling  
Railway Station  
Northern Railway  
Bhitora.

Applicants

(By Shri Naresh Kaushik, Advocate)

Versus

Shri Mashihuzzaman  
Secretary  
Northern Railway  
Rail Bhawan  
New Delhi.

Shri B.S.Agarwal  
Chief Admn. Officer (Const.)  
Northern Railway  
Kashmere Gate  
Delhi.

Shri Madhav Ram  
Divisional Personal Officer  
Northern Railway  
DRM Office  
Ambala Cantt.

Respondents

(BY Shri B.K.Agarwal, Advocate)

AND

C.P.No.291/94 in OA No.2365/92

Shri Pati Ram & Others  
C/o Shri Pati Ram  
s/o Shri Han Prasad  
C/o P.W.I., (C) Rampur,  
Northern Railway U.P.,

Applicants

(By Shri Naresh Kaushik, Advocate)

Versus

Mashihuzzaman  
Secretary & General Manager  
Northern Railway  
Rail Bhawan  
New Delhi.

Shri B.S.Agarwal  
Chief Administrative Officer  
Const. Northern Railway  
Kashmere Gate  
Delhi.

Shri Amrit Lal Malhotra  
The Divisional Personnel Officer  
(Moradabad Division)  
Northern Railway,  
Kashmere Gate  
New Delhi.

(18)

Shri Satish Chandra Agnihotri  
Deputy Chief Engineer (Const.)  
Moradabad Division  
Moradabad.

Respondents

(By Shri P.S.Mahendru, Advocate)

O R D E R (Oral)

Hon'ble Shri Justice S.C.Mathur, Chairman

Learned counsel for the applicants states that the applicants have been regularised and they have also been simultaneously transferred to other places. The learned counsel states that in respect of transfer the applicants will pursue their remedy separately and the present application may be rejected as satisfied by the applicant.

In view of the above, the application is dismissed. Notice issued is hereby discharged. There shall be no order as to costs.

P. T. Thiruvengadam  
(P.T. THIRUVENGADAM)  
MEMBER(A)

S. C. Mathur  
(S.C. MATHUR)  
CHAIRMAN

/RAO/

Attested  
J. S. Chandra  
1-685

Court Office  
Administrative Tribunal  
New Delhi